

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
NEW DELHI

Customs Appeal No. 50106 of 2016

[Arising out of Order-in- Original No. 12/2015 DPSingh/Commr dated October 21, 2015
passed by the Commissioner of Customs (Import) New Delhi]

Jaskaran Enterprises

... Appellant

Versus

**PRINCIPAL COMMISSIONER
Customs (Import)
New DELHI (ICD TKD)**

... Respondent

APPEARANCE:

Shri Akhil Krishan Maggu & Shri Vikas Sareen , Advocates for the Appellant
Shri Rakesh Kumar , Authorised Representative for the Department

CORAM:

HON'BLE MR. RAJU, MEMBER (TECHNICAL)

HON'BLE MS. RACHNA GUPTA, MEMBER (JUDICIAL)

DATE OF HEARING: February 10, 2021
DATE OF DECISION: June 02, 2021

The Appeal is partly allowed. For order, see order of date in Customs
Appeal No. 50105 of 2016.

(RAJU)
MEMBER (TECHNICAL)

(RACHNA GUPTA)
MEMBER (Judicial)